

SENIOR CIVIL JUDGE AND JMFC, SINDHANUR
C.V. Sanath
SENIOR CIVIL JUDGE JMFC, SINDHANUR
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	R.A. 85/2014 (HEARING)		Lingappa Vs Kumari Renuka	D.RALHADA RAO
2	R.A. 5/2015 (HEARING) IA/1/2015		Shaik Manzoor Ilahi @ Shabbir Vs Shaik Omar So Shaik Meheboob	RAJAPANDURANGA NAIK
3	O.S. 183/2016 (HEARING)		Ramanna S/o Late Kobaraya Vs Mallayya S/o Late Kadappa	GUMMA BASAVARAJ
4	R.A. 21/2017 (HEARING) IA/1/2017		Neelakantappa S/o Shivabasappa Vs Mallikarjuna S/o Late Madhavarao Patil	VIRUPAKSHA MALIPATIL
5	O.S. 190/2017 (HEARING)		Uma alias Rajeshwari W/o Kotrashagouda Vs Shambanagouda S/o Sharanappa alias Sharanappagouda	AYYANGOUDA PATIL
6	M.C. 43/2020 (HEARING)		Smt. Sumangalawwa @ Rohini D/o. Hologouda Vs Sri. Chandrashekhar S/o. Dyamanagouda	D.RAVIKUMAR
7	O.S. 227/2014 (EVIDENCE)		Siddamma Wo Hanumantha Vs Saraswathi Wo Amaresha and others	B.V.PATIL
8	O.S. 212/2014 (EVIDENCE)		Tejamma Wo Late Narasappa Vs The president Gram Panchayat Rabbankal and others	K.KRSHNA RAO
9	O.S. 311/2014 (EVIDENCE) IA/1/2013		Earanna So Hussenappa and another Vs Smt. Gouramma Wo Laxmana and another	B. BASAVARAJ
10	O.S. 313/2014 (EVIDENCE)		Veerachannabasava So Late Mudukappa and another. Vs Smt. Suryakumari Wo Late Somasundar Rao and others.	K.M.PRABHAKARVARDHAN
11	O.S. 281/2014 (EVIDENCE) IA/1/2013		Gangappa So Chagei Basawanthappa and others. Vs Sharanabasava Reddy So Late Ayyappa Malli and others.	C.KESAVA RAO
12	Misc 47/2014 (EVIDENCE)		Hanumantaraya so Siddayya alias Sanna Siddappa Vs Mallanna so Siddayya alias sanna siddappa	S.K.PUROHIT

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13	Misc 65/2014 (EVIDENCE)		Bheema Bai Wo Late Mallikarjuna Vs Nagamma Wo Mahadevappa	H.NARASAPPA
14	O.S. 458/2014 (EVIDENCE)		Sri Shivaraj So Timmanna Vs Timmanna So Nagappa others	SHASHIDHARGOUDA.KELLUR
15	O.S. 42/2015 (EVIDENCE)		M.Satyanarayana So Late Venkanna Vs Manjunatha Swamy So Rudrayya Swamy	AYYANAGOUDA PATIL
16	O.S. 78/2015 (EVIDENCE)		Bhimappa Jagli So Kallurayya Vs Smt.Hunasigi Laxmamma Wo Kallurayya	GUMMA BASAVARAJ
17	O.S. 136/2015 (EVIDENCE)		Yankayya So Hanumayya Vs Smt.Koripalli Saroja Wo Pulayya,	B.V.PATIL
18	O.S. 101/2016 (EVIDENCE)		Vidayanda Kalasa So Manoha Kalasa Vs Bhagyashali Kalasa So Late Ramalingappa Kalasa	GUMMA BASAVARAJ
19	O.S. 104/2016 (EVIDENCE)		Govindaraju So Lankeppa Vs Chandrashekhar So Pampanagouda	GUMMA BASAVARAJ
20	O.S. 111/2016 (EVIDENCE)		V.Shivalinga Prasad So V.Satyanarayana Vs Smt.Nagaratnamma Wo Virupanna	B.K.AMARESH
21	O.S. 186/2016 (EVIDENCE) IA/2/2016 IA/1/2016		Smt.Rajeshwari W/o Krishna Vs K.Venkatesh S/o Gangaraju	C.KESHAVA RAO
22	O.S. 213/2016 (EVIDENCE)		Basheer Ahmed alias Bashir Sab S/o Late Chanda Sab Vs Peer Sab S/o Late Chanda Sab	SYED JAVEED UL HAQ
23	O.S. 263/2016 (EVIDENCE)		Shankarappa Vs Veerabhadrappa	GUMMA BASAVARAJ
24	M.C. 58/2016 (EVIDENCE)		Sri. Shivakumar Vs Smt. Manjula	MALLIKARJUN
25	O.S. 2/2017 (EVIDENCE)		Eswarappa S/o Late Earanna Vs Basavaraja S/o Late Basava Nayaka	GUMMA BASAVARAJ

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26	O.S. 54/2017 (EVIDENCE)		P Muralidhar S/o Venkataswamy Vs Smt.Meera Robin W/o Robin	A.N.RAJ
27	O.S. 89/2017 (EVIDENCE) IA/1/2017		Basavaraj Dinni S/o Yallappa Dinni Vs Earappa Dinni S/o Hallayya alias Haralayya	SRI SHASHIDHARGOUDA KELUR
28	O.S. 121/2017 (EVIDENCE)		S Sugurayya S/o Malkajayya Vs Sudamma W/o Late Basavarajayya Kallimath	GUMMA BASAVARAJ
29	O.S. 124/2017 (EVIDENCE)		Meenakshi W/o Shekargouda Vs Amaresh S/o Late Pampanna	SREEDHAR SESHADRIGIRI KULKARNI
30	O.S. 143/2017 (EVIDENCE)		Beeyamma W/o Imam Sab Vs Adam Sab S/o Sabjalli Sab	Syed Taher Hussaini
31	O.S. 158/2017 (EVIDENCE)		Ademma W/o Linganna Vs G Veernagouda S/o Late G Lingappa	GUMMA BASAVARAJ
32	Misc 19/2017 (EVIDENCE) IA/1/2017		Lakshmi W/o Chandrashekar Chandreddy Vs Chandrashekar S/o Late Mallanna Chandreddy	MALLIKARJUN
33	O.S. 75/2018 (EVIDENCE)		Parameshwara Swamy S/o Late Sangayya Swamy Salimath Vs Amaresh S/o Gangappa	Bheemanna Yadav
34	O.S. 81/2018 (EVIDENCE)		Khasim Sab S/o Badesab Vs Masharif S/o Bade Sab	GUMMA BASAVARAJ
35	O.S. 85/2018 (EVIDENCE)		Sharanabasava S/o Devappa Uppar Poojar Vs Rangamma W/o Yankanna	GUMMA BASAVARAJ
36	O.S. 94/2018 (EVIDENCE)		Basanagouda S/o Channveerappa Vs Anusuya W/o Shivaraj	Basavaraj Sakri
37	O.S. 99/2018 (EVIDENCE)		Shivaramareddy S/o Yallappa Vs Datla Venkata Rama Kishor Varma S/o Datla Rama Krishna Varma	GUMMA BASAVARAJ
38	O.S. 110/2018 (EVIDENCE) IA/1/2018		Marremma W/o Earanna Vs Fakhiramma W/o pampanna	Mohammed Kaleem

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39	O.S. 23/2019 (EVIDENCE) IA/1/2019		Manjunatha S/o Late. Anjinappa Gujjal Vs E.Babu Sathya Narayana S/o Late Chalapathi	M.Kalidas M
40	O.S. 32/2019 (EVIDENCE)		Mukappa S/o Late Mareppa Vs Smt.Karemma W/o late Earappa	GUMMA BASAVARAJ
Cases listed below are adjourned due to Covid 19				
41	O.S. 75/2014 (SUMMONS)	15-01-2021	Smt.SUVARNA Vs Arun kumar	SRI.V.SATEESH
42	O.S. 98/2014 (SUMMONS)	15-01-2021	ADEMMA Vs DODDA RAMANNA	MD. RIYAZ AHMED
43	O.S. 140/2014 (SUMMONS)	15-01-2021	TIMMANNA Vs BALAMMA	
44	EX 303/2014 (SUMMONS)	15-01-2021	Pragathi Krishana Gramani Banki Vs B. Keshava Murthy So Krishnamurthy	SATEESH.V.
45	EX 304/2014 (SUMMONS)	15-01-2021	Pragathi Krishana Gramani Banki Vs Jeevana Kumar So Krishna Mohan Rao	SATEESH.V.
46	O.S. 174/2015 (SUMMONS)	15-01-2021	Kandula Prakash So Ramarao Vs Smt.Subhadra Devi Wo Ramarao	GUMMA BASAVARAJ
47	EX 15/2016 (SUMMONS)	15-01-2021	S.Moulasab So Hussainsab Vs Baba So Makdumsab	B.S.PATIL
48	EX 18/2016 (SUMMONS)	15-01-2021	Laxmi Wo Lt.Fakeerayya Vs Baba So Makdumsab	B.S.PATIL
49	O.S. 80/2017 (SUMMONS)	15-01-2021	Sri.Navon S/o Yemanna Vs Lachumanna S/o Sillekayathara Hanumanthappa	GUMMA BASAVARAJ
50	O.S. 177/2017 (SUMMONS) IA/1/2017	15-01-2021	Dodda Narasappa S/o Late Earappa Vs Peddamma D/o Hussainamma	RAJAPANDURANGA NAIK
51	O.S. 217/2018 (SUMMONS) IA/1/2018	15-01-2021	K Venkatesh S/o K Ramappa Vs Laxmi W/o Late P Durga Rao	A N Raj
52	O.S. 101/2019 (SUMMONS) IA/1/2019	15-01-2021	Sri Gopal S/o Late. Bheemashappa alias Bheemsha Vs Smt. Narasamma alias Narsamma Ambiger W/o Late Bassappa	Siddalingappa

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53	M.C. 80/2019 (SUMMONS)	15-01-2021	Smt. Jyothi Aliyas Laxmi W/o Vasudeva Vs Vasudeva S/o Shambhavi Choudki	GUMMA BASAVARAJ
54	M.C. 85/2019 (SUMMONS)	15-01-2021	Sri. P. Mahesh Nayak S/o Sanna Nagappa Vs Smt. Maheshwari W/o P Mahesh Nayak	Siddalingappa
55	M.C. 90/2019 (SUMMONS)	15-01-2021	Smt Sudha W/o Suresh Vs Nill	Chandrakala Advocate
56	O.S. 13/2020 (SUMMONS)	15-01-2021	Smt. Anantha Aliyas Kavya W/o Srikanth Vs Srikanth S/o Suryakanth	AYYANGOUDA PATIL
57	O.S. 96/2020 (SUMMONS)	15-01-2021	Umashankar S/o Late Laxmanna Vs Chandappa S/o Iyyanna	M.A. Patil
58	R.A. 1/2014 (NOTICE)	15-01-2021	MOHD.ISMAIL Vs MANSHEBABI	
59	EX 36/2014 (NOTICE)	15-01-2021	STATE BANK OF INDIA Vs G. CHANDRASHEKAR	SRI. B.S.
60	O.S. 45/2014 (NOTICE)	15-01-2021	MALLIKARJUN Vs BHEEMAPPA	M.M.B.G.
61	FDP 32/2014 (OBJECTION)	15-01-2021	M. Raghavulu So Late Sopan Vs Smt. Kamalamma Wo A. Ramulu	K.R.PRAHALAD RAO KULKARNI
62	EX 306/2014 (NOTICE)	15-01-2021	Pragathi Krishana Gramani Banki Vs Ramachandra so Satya Narayana Rao	SATEESH.V.
63	EX 260/2014 (OBJECTION)	15-01-2021	Sabjali Sab So Sabhan sab Vs The Karantaka power Transmission Cor. Ltd Cauvery Bhavan Bangalore.	K MAYANNA
64	EX 12/2016 (NOTICE)	15-01-2021	Renukamma Wo Late Nagappa Vs Baba So Makdumsab	B.S.PATIL
65	M.A. 9/2016 (NOTICE)	15-01-2021	Lingaraj Patil So Niolakantaraya Patil Vs Nagaraj Nayak So Jakkanna	GUMMA BASAVARAJ
66	EX 44/2018 (OBJECTION)	15-01-2021	Lakshmi W/o K. Ramanagouda Vs Chinnareddy S/o Bhojya Nayak	AYYANGOUDA PATIL

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67	M.C. 23/2019 (OBJECTION) IA/1/2019	15-01-2021	Vijaya Mohan Reddy S/o Brahma Reddy Vs Bhavya W/o Vijaya Mohan Reddy	Mallikarjun Meti
68	R.A. 15/2019 (NOTICE) IA/1/2019 IA/2/2019	15-01-2021	Ratnama W/o Lingangowda Vs Sarvamangala W/o Karibassappa	A. Rachanagouda Patil
69	EX 20/2019 (OBJECTION)	15-01-2021	Mahantesh.N S/o Girija Shankar Vs The Land Acquisition Officer, Raichur.	S M REDDY
70	Misc 21/2019 (OBJECTION) IA/1/2019	15-01-2021	Syed Riyaz S/o Syed Fakruddin Vs The Executive Engineer(Elec)	GUMMA BASAVARAJ
71	M.C. 41/2019 (NOTICE)	15-01-2021	Manjeshkumar S/o Sugayya Vs Smt. Meghana @ Poorvika W/o Manjeshkumar	siddarangappa
72	R.A. 50/2019 (NOTICE) IA/1/2019 IA/2/2019	15-01-2021	Huligeyya S/o Bheemaiah Vs Krishnanda S/o A Sripaada Shahstri	BASANAGOUDA
73	M.V.C. 579/2019 (NOTICE)	15-01-2021	Sury@Suryprakash.B S/o SuryaNarayana Vs M.T Mahantesh S/o Thippanna.m	M.Govinda
74	R.A. 14/2020 (NOTICE) IA/1/2020	15-01-2021	Inder Pasha S/o. Late Sofi Sab Vs Mehaboob Sab S/o. Late Mehaboob Sab	MALLIKARJUN
75	O.S. 47/2020 (NOTICE) IA/1/2020	15-01-2021	Venkatesh S/o Sriramamurthy Vs Sharanappa S/o Virupakshappa	Shivappa Yalburgi
76	O.S. 185/2020 (NOTICE) IA/1/2020	15-01-2021	Vimalamma W/o. LAte. Veerangouda Vs Aditya Patil S/o. Late. Veeranagouda	A.R.Taranath
77	FDP 41/2014 (HEARING)	15-01-2021	Sudha Wo D. Rajashekhar Vs Angadi Eamma Wo Late Angadi Basappa and others.	AVINASH R.TARANATH
78	EX 253/2014 (HEARING)	15-01-2021	Mangadevi Do Srinivas Vs Veeresh So Virupakshappa	SARVOTHAMA REDDY
79	Misc 76/2014 (HEARING)	15-01-2021	Smt. K. Rachamma Wo Late Siddaramappa Vs Smt. K. Gangawwa Wo Amaragundappa	M.MARIBASANGOUDA

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80	R.A. 81/2014 (A.D.R.)	15-01-2021	Kumar Mounesh So Ningaiah Vs Ningappa @ Ningaiah So Yankaiah	SHASHIDHARGOUDA.KELLUR
81	O.S. 144/2014 (A.D.R.)	15-01-2021	SMT.T.SUJATAMMA Vs T.RAMANAREDDY	C.RAJKUMAR
82	R.A. 34/2018 (A.D.R.) IA/1/2018	15-01-2021	Buddappa S/o Ayyappa Dead by LRs. Vs Hanumantha S/o Siddappa	B K Amaresh
83	Misc 37/2018 (A.D.R.)	15-01-2021	Chennabasamma W/o Pampapathi aliyas Pampapathi Talwar Vs Pampapathi aliyas Pampapa Reddy Talwar.	MALLIKARJUN
84	L.A.C. 5/2015 (EVIDENCE)	15-01-2021	Amareshwappa So Late Pampanna and others Vs Land Acqun officer	SHIVARAJ PATIL
85	O.S. 82/2019 (EVIDENCE) IA/1/2019	15-01-2021	Smt. Imambee W/o Abdul Rahiman Vs Smt. Raheembee W/o Abdul Rahiman	KALMANGI AMAREGOUDA
86	O.S. 87/2019 (EVIDENCE) IA/1/2019	15-01-2021	Smt. Neelamma W/o Eshwarappa Jeer Vs Amaresha S/o Veereshappa Jeer	KALMANGI AMAREGOUDA
87	O.S. 142/2019 (EVIDENCE)	15-01-2021	Sri. Lingappa @ Linganna S/o Lingappa Vs Sri. Gangadhar S/o Hirelingappa	M. VERANAGOUDA
88	O.S. 107/2020 (EVIDENCE) IA/1/2020	15-01-2021	Smt. Venkatlaxmi W/o Subbi Reddy Vs Yenkoba S/o Hanumanna	Srinivas RAO
89	O.S. 413/2014 (ARGUMENTS)	15-01-2021	Pragati KrishnaGramina Bank Chiklparvi Tq. Manvi Vs Smt. Earamma Wo Siddappa	RAGHUNATH REDDY
90	Misc 5/2015 (ARGUMENTS)	15-01-2021	SHEKAMMA Vs G.PRESHANKAR	
91	O.S. 82/2016 (ARGUMENTS)	15-01-2021	Smt.Sushilamma Wo Sangappa Vs Mahantesh Patil So Muttangouda	B.V.PATIL
92	R.A. 30/2016 (ARGUMENTS) IA/2/2016 IA/1/2016	15-01-2021	G.Earayamma Wo Late G.Surya Rao Vs Smt.G.Sunita Wo G.Srinivas	SHASHIDHAR GOUDA KELUR

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93	O.S. 185/2016 (ARGUMENTS) IA/1/2016	15-01-2021	D.Mohanalakshmi W/o Late Rama Rao Vs D.Murli Mohan S/o Late D.V.Rama Rao	C.KESAVA RAO
94	R.A. 3/2017 (ARGUMENTS) IA/1/2017	15-01-2021	Abdul Sukooru S/o Late Khaja Hussaini Vs Zafar Hussain S/o Hussain Peer	B.K.AMARESHAPPA
95	G and WC 10/2018 (ARGUMENTS)	15-01-2021	Yankamma W/o Amaresh Vs Pragathi Krishna Gramina Bank	D.RAVIKUMAR
96	R.A. 39/2018 (ARGUMENTS) IA/1/2018	15-01-2021	Hanumamma W/o late. Linganna Vs Veeresh S/o Ramappa @ Parasappa	GUMMA BASAVARAJ
97	O.S. 27/2019 (ARGUMENTS) IA/1/2019	15-01-2021	Savithri W/o Late Eshappa Vs Nagareddeppa S/o Gundappa	Prashanth Kumar C
98	M.C. 32/2019 (COMPLIANCE)	15-01-2021	Sai Rathna Durga Prasad Veerapaneni S/o Bapa Rao Vs Ramya W/o Sai Rathna Durga Prasad Veerapaneni	C. Keshava Rao

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PRL CIVIL JUDGE AND JMFC, SINDHANUR
Sri.Shreyansh Doddamani
PRL CIVIL JUDGE AND JMFC, Sindhanur
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1	Misc 4/2013 (SUMMONS)		Virupamma Wo Basanna kotnekal Vs The President Gram Panchayath	SSK
2	EX 34/2014 (SUMMONS) IA/1/2014		Raja Hussain Vs Munna Sab	MDJ
3	O.S. 31/2015 (SUMMONS) IA/1/2015		Smt. Sanna Eramma Wo. Late Sanna Earappa Vs Dodda Erappa So. Hanumanthappa	S.M.Sajjihola
4	EX 38/2016 (SUMMONS)		State Bank of India Vs P. Buussappa	H.Basavaraj Hulihyder.
5	EX 59/2016 (SUMMONS)		The Manager SBI Vs Allabhakshi S/o Khajasab	N. Ramanagouda
6	O.S. 371/2017 (SUMMONS) IA/1/2017		Yankamma W/o Mudiyyappa Bannad Vs Anjaneya S/o Kalappa	Santosh Virupaxgouda patil
7	O.S. 197/2018 (SUMMONS)		PRAGATHI KRISHNA GRAMINA BANK Vs Shekharappa S/o Hussainappa Chaluvadi	U.Basavanta Rao
8	O.S. 451/2018 (SUMMONS)		Shanti Sikadar W/o Late Roohidas Vs Deebudas Sikadar S/o Nitai Sikadar	HANUMESH KODLI
9	O.S. 93/2019 (SUMMONS) IA/1/2019		Mallappa S/o Nagappa Chalavadi Vs Yamanurappa S/o Dyavappa	Sharanayya swamy
10	O.S. 131/2019 (SUMMONS) IA/1/2019		Shankrayya S/o Virupayya Vs Shivaputrappa S/o Erappa	VIJAYABHASKAR REDDY
11	O.S. 455/2019 (SUMMONS)		Smt. Gundamma W/o Late. Mallikarjun Vs Smt. Parawwa W/o Late. Adarmani Dyawappa	R.K. Nagaraj

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12	O.S. 195/2020 (SUMMONS) IA/1/2020		Smt. Neelamma W/o. Shankargouda Vs Shankargouda S/o. Basanagouda	C VEERESH
AMENDMENT				
13	O.S. 10/2020 (SUMMONS)		Smt. Shivamma W/o. Earappa Vs Abdul Rahemansab S/o. Kareemsab @ Kasimsab	SHRIDHAR ABKARI
14	O.S. 11/2020 (SUMMONS)		Smt. Hanumanthi W/o. Durgayya Kori Vs Abdul Rahemansab S/o. Kareemsab alias kasimsab	SHRIDHAR ABKARI
15	O.S. 12/2020 (SUMMONS)		Smt. Dyavamma W/o. Nagaraj Vs Abdul Rahemansab S/o. Kareemsab @ Karimsab	SHRIDHAR ABKARI
STEPS				
16	O.S. 181/2009 (SUMMONS)		Mallina Veeraraghavalu Vs Smt. Mallina Vijayalakshmi	M. Amaregouda SREEDHAR SESHAGIRI KULKARNI
17	O.S. 651/2014 (NOTICE)		Vijayalakshmi Vs The Deputy Commissioner	Veeresh. C Eshappa Desai
18	EX 29/2016 (NOTICE)		Kondayya So Channayya Bhovi, Vs Parashuram So Narayana ,	Veeresh Pannur
19	O.S. 509/2016 (NOTICE) IA/1/2016		Smt. Mallamma W/o. Basappa Madival Vs Shantha bayee d/o. Devendrappa Ligade,	KALMANGI AMAREGOUDA M. Amaregouda
20	O.S. 471/2018 (NOTICE) IA/1/2018		Arogyamma W/o Kuberappa Vs Kuberappa S/o Danelappa	M. Amaregouda
21	EX 8/2019 (NOTICE)		The Chief Executive Officer TPSSN Vs Mahesh Dollina S/o Yallappa	J. Rayappa

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22	EX 15/2019 (NOTICE)		The Chief executive officer TPSSN Sindhanur Vs Narayanappa S/o Manappa Nayak	J. Rayappa
23	FDP 29/2019 (NOTICE)		Allasab S/o Late Shivanappa alias Sillarsab since dead by his LRs Vs Karimoulasab S/o. Late Allasab	H.Mariyappa
24	EX 12/2020 (APPEARANCE OF PARTY)		Pragathi Gramin Bank Now known as Karnataka Gramin Bank Br. Harapur Vs Hussen sab S/o. Nabi Sab	U.Basavanta Rao
25	O.S. 274/2017 (HEARING)		Smt.Yallamma W/o Janappa Vs Smt.Gangamma w/o Hulugeppa	Balaswamy
26	O.S. 352/2017 (HEARING) IA/1/2017		Gaddeppa S/o Hanumantharaya Vs Huchappa S/o Laxmana	VIRUPAKSHA MALIPATIL
27	O.S. 162/2018 (HEARING) IA/1/2018		Khajahussain S/o Hussainsab Vs Rajma W/o Moula Nayak alias Moulasab	VIRUPAKSHA MALIPATIL
28	O.S. 307/2019 (HEARING)		Mahiboob Sab S/o Lalsab alias Lalahmed Sab Vs Abdul Nabisab S/o Usmansab	C VEERESH
29	EX 126/2013 (EVIDENCE)		Shriram chitsK Pvt.Ltd. Vs sangappa So Siddappa kumbar.	PVS
30	O.S. 267/2014 (EVIDENCE) IA/1/2014		Mallamma Vs Nagareddappa.	SVP
31	O.S. 547/2016 (EVIDENCE) IA/1/2016		Smt.Imambee W/o Hajisab Vs Alamasab S/o Yousufsab	B.Abdul Gani
32	O.S. 545/2017 (EVIDENCE) IA/1/2017		Mallikarjuna S/o Virupakshappa Khemareddy Vs N. Bharatilakshmi W/o N. Srinivasrao	Veeresh Pannur
33	O.S. 247/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Shankarappa S/o Late Rachappa Vs The State of Karnataka through Deputy Commissioner, Raichur	M.D.Jaffer

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34	O.S. 346/2018 (EVIDENCE)		Durugappa S/o Shamappa Harijan Vs Yamanappa S/o Pamayya Nayak	Shashikumar
35	O.S. 30/2019 (EVIDENCE) IA/1/2019		Abdul Khyeem S/o Late Masum sab Vs Mehaboob sab S/o Late Hussain sab	SHRIDHAR ABKARI
36	O.S. 230/2019 (EVIDENCE) IA/1/2019		Siddappa Puladinni S/o Basappa Vs Mallamma Kallgudi W/o Yenkappa	VIJAYABHASKAR REDDY
37	O.S. 284/2019 (EVIDENCE)		Khaja Hussain S/o Sanna Mehaboob Chaprasi Vs Khaja Ameen S/o Hire Mehaboobsab	Sharanayya Swamy
38	O.S. 346/2019 (EVIDENCE)		Earappa S/o Basappa Jeenur Vs Siddappa S/o Shivabasappa Jeer alias Hugar	Santosh Virupaxgouda patil Chidanandappa D Udbal
39	O.S. 433/2015 (ORDERS) IA/1/2015		Smt. Sharada Wo Prakash Vs Smt. Amaramma Wo late Sharanappa	Hanumanthappa B.
40	O.S. 601/2015 (COGNIZANCE)		Rudrappa So late Yankappa, Vs Yallappa So late Yankappa,	M.D.Jaffer
41	O.S. 94/2017 (COGNIZANCE)		Smt. Sridevi W/o Amaregouda Vs Ningamma W/o Late Dyavanna	R.Veeresh
42	O.S. 406/2018 (COGNIZANCE) IA/1/2018 IA/2/2018		Aadamma Alias Neelambika W/o Chidanandappa D/o Late Mahadevappa Vs Lakshmi W/o Late Shankarappa	Urkundappa
43	O.S. 201/2019 (COGNIZANCE)		Shivappa S/o Balappa Vs Smt. Yankamma W/o Late. Sanna Ayyappa	M. Amaregouda
44	O.S. 487/2019 (COGNIZANCE)		Ayyappa S/o. Sanna Ayyappa Vs Yankamma W/o. Sanna Ayyappa	J. Rayappa

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45	O.S. 32/2020 (COGNIZANCE) IA/1/2020		Sirigeri Gopal Reddy S/o. Kondayya Vs Smt. N Swathi W/o. N.V.Satyanarayana	M. Amaregouda
46	O.S. 64/2020 (COGNIZANCE) IA/1/2020		Maheboob Bee alias Mabamma D/o. Khaja Hussain Vs Rasool Be W/o. Late Mabuhussain	Thimmappa Dasar
47	O.S. 386/2018 (A.D.R.)		IDBI Bank Vs Prakash reddy S/o Sanna Rudrappa	M.Kalingappa.
48	O.S. 470/2018 (A.D.R.)		Arunakshi W/o Ravikumar (D/o Late. Ambanna) Vs Nagamma W/o Late. Ambanna	Chidanandappa D Udbal
49	P and SC 1/2015 (RESPONDENT EVIDENCE)		Devamma Wo Hanumanthappa Alias Hanumesh Vs The Executive Engineer Gescom Sindhanur.	GSRK reddy SREEDHAR SESHAGIRI KULKARNI
50	Misc 41/2015 (ENQUIRY)		Basappa Mumbrakar So Durugappa Vs V.Ramesh	VIRUPAKSHA MALIPATIL
51	FDP 8/2015 (ENQUIRY)		Yankanagouda So Gurappa Vs Gurappa So Yankanna	BHEEMAGOUDA
52	FDP 5/2019 (NOTICE TO RESPONDENT)		Durgamma D/o Kareddappa Vs Lachamma W/o Kareddappa	Basavarj Bavital
53	FDP 25/2019 (NOTICE TO RESPONDENT)		Canara Bank Br. Sindhanur Represented by its Branch Manager Vs Smt. Eadara Uma Parvathi W/o. E Nageshwar Rao	M. Amaregouda
(O.S./0000637/2016)				
54	EX 81/2019 (NOTICE TO RESPONDENT)		K.V.Prakash S/o. Late Vittalarao Vs P Harikishoreddy S/o. Venkatasubbareddy	SREEDHAR SESHAGIRI KULKARNI

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55	EX 82/2019 (NOTICE TO RESPONDENT)		Shubaramba Chits (K) Pvt Ltd., Vs Mr. Ashok M S/o. Channabasappa	Venkata Srinivas Pampana

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1	C.C. 866/2015 (SUMMONS)		State by Town P.S. Vs Hassainsab So Hussainsab	APP
2	C.C. 865/2016 (SUMMONS)		Hanumesh So Venkhobanna Shetty, Vs R.Mallikarjuna reddy So R. Raghav Reddy,	Y S K MOLINUDDIN
3	C.C. 970/2019 (SUMMONS)		State by Traffic PS Vs Sanganagouda Malipatil S/o Mallanagouda	APP G.V.Joshi
4	CrI.Misc. 2171/2020 (APPEARANCE OF PARTY)		Channabasav S/o. Earappa Vs The Registrar of Birth and Deaths, CMC Office, Sindhanur	Syed Jamel
5	CrI.Misc. 3099/2020 (APPEARANCE OF PARTY)		Husenabi W/o. Moulasab Vs The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	Thimmappa Dasar
6	CrI.Misc. 3100/2020 (APPEARANCE OF PARTY)		Raya Prashanth S/o. Raya Praful Vs The Registrar of birth and deaths Registration, CMC Office, Sindhanur	Chidanandappa D Udbal
7	CrI.Misc. 3101/2020 (APPEARANCE OF PARTY)		Raya Praveen Praful S/o. Ray Praful Vs The Registrar of Birth and Deaths, Registration, CMC Office, Sindhanur	Chidanandappa D Udbal
8	CrI.Misc. 3102/2020 (APPEARANCE OF PARTY)		Lathifsab S/o. Lal Ahmed Vs The Registrar of Birth and Deaths Registration, CMC Office, Sindhanur	Y S K MOHINUDDIN
9	CrI.Misc. 3103/2020 (APPEARANCE OF PARTY)		Latifsab S/o Lal Ahmed Vs The Registrar of Birth and Deaths, CMC Office, Sindhanur	Y S K MOHINUDDIN
10	CrI.Misc. 3104/2020 (APPEARANCE OF PARTY)		Latifsab S/o Lal Ahmed Vs The Registrar of Birth and Deaths, CMC Office, Sindhanur	Y S K MOHINUDDIN

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11	Crl.Misc. 3105/2020 (APPEARANCE OF PARTY)		Maheboob Sab S/o. Gokul Sab Vs The Sanitary Inspector (Registrar of Birth and Death) City Muncipal Council, Sindhanur	Heena Amreen Desai
12	Crl.Misc. 3106/2020 (APPEARANCE OF PARTY)		Yallamma W/o. Krishanappa Kamatar Vs The Registrar of Birth and Deaths Registration, CMC Office, Sindhanur	Prashanth Kumar C
13	Crl.Misc. 3107/2020 (APPEARANCE OF PARTY)		Poornima W/o. Manjunath Vs The Sanitary Inspector (Registrar of Birth and Death) CMC. Sindhanur	BASAVARAJ MALIPATIL
14	Crl.Misc. 2170/2020 (A.D.R.)		Hanumanth S/o. Kuppayya Vs The Tahashildar, Birth and Deaths Registration, CMC Office, Sindhanur	SHRINIVAS BADI
15	C.C. 487/2015 (EVIDENCE)		State by town P.S Vs Nagaraj So Lingegouda	APP
16	Crl.Misc. 1059/2017 (EVIDENCE)		K Sridevi W/o K Raja Shekara Vs K Raja Shekara S/o K Achuta Ramayya	V.K.Hiremat.
17	C.C. 808/2020 (EVIDENCE)		State by Town PS Vs Chungu @ Gouse @ Mohamed Gouse S/o Nabisab	APP
18	C.C. 263/2017 (ARGUMENTS)		Town P.S. Sindhanur Vs Parashuram S/o. Shivaraddeppa Bhjantri	A.P.P.
19	C.C. 434/2017 (ARGUMENTS)		Traffic P.S. Sindhanur Vs Manjunath S/o. Mudukappa	A.P.P.
20	C.C. 466/2017 (ARGUMENTS)		Traffic P.S. Sindhanur Vs Saddam Hussain Tahaildar S/o. Dadesab	A.P.P

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21	P.C. 496/2013 (ORDERS)		R. Rajashekar Vs B. Basavaraj	C. Hanumesh Channalli
22	C.C. 735/2014 (ORDERS)		Town P.S. Sindhanur. Vs Nekkanti Venkatarao	APP
PROCLAMATION				
23	C.C. 649/2013 (FIRST HEARING)		State of Karnataka Vs Chandru So Chandrashekar.	APP
24	P.C. 120/2020 (FINAL REPORT)		Canara Bank a body corporate incorporated under banking companies Vs Smt. Nirupama Dattatreya Pendurkar	Veeresh Sajjan

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1	EX 129/2013 (SUMMONS)		Shriram chitsK Pvt.Ltd. Vs srinivas Naik So Ramappa Naik	PVS
2	EX 164/2013 (SUMMONS)		Syndicate Bank Br. Sindhanur. Vs Abdul Rehaman sab So Nabisab	VAG
3	EX 2/2014 (SUMMONS)		The Manager ,Syndicate Bank. Vs Prashanth So Amaresh.	GV
4	FDP 9/2014 (SUMMONS)		Sunil Alias Sashi S/o. Jhorulal Biswas Vs Rampada Mandal S/o Rakhal Mandal	SREEDHAR SESHADRIGIRI KULKARNI M. Amaregouda
5	O.S. 686/2014 (SUMMONS)		Veeresh Vs Durugappa	VIRUPAKSHA MALIPATIL
6	EX 40/2015 (SUMMONS)		PGBank Br.Dhadesugur. Vs Kondappanavar Lingappa So Earanna	M.Kalingappa.
7	EX 21/2017 (SUMMONS)		Somanatha S/o Balappa Vs Mahammed ali S/o Lal Mahammed	V.K.Hiremat.
8	O.S. 415/2018 (SUMMONS)		Geeta Biswas W/o Anand Biswas D/o Nimai Biswas Vs Samar Biswas S/o Sukhalchand Alias Sukhichand Biswas	Shashikumar
9	O.S. 247/2020 (SUMMONS)		Sri. Raghavendrarao S/o. Late Janardhanarao Kulkarni Vs Smt. Rangamma @ Geeta W/o. Hanumeshachar Joshi	SREEDHAR SESHAGIRI KULKARNI
10	O.S. 274/2020 (SUMMONS) IA/1/2020		Krishna S/o. Late Durgappa Vs Smt. Mahadevamma W/o. Hanumanth	BHEEMANGOUDA
11	O.S. 307/2020 (SUMMONS) IA/1/2020		Pakeeramma W/o Earanna Vs Laxmana S/o. Dyavanna	J. Rayappa
12	O.S. 361/2020 (SUMMONS) IA/1/2020		Yamanamma W/o Late Ramesh Vs Pampapathi S/o. Bheemappa	Bhojraj
13	EX 40/2017 (NOTICE)		K. Rachappa S/o K. Shekarappa Vs Sharanabasappa S/o Late Sangappa	SREEDHAR SESHADRIGIRI KULKARNI

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14	EX 18/2020 (NOTICE)		Doddappa S/o. Venkatareddeppa Konnapur Vs Hemappa S/o. Ayyappa Mulimani	pampanna meti
(O.S./0000211/2019)				
15	O.S. 253/2020 (APPEARANCE OF PARTY)		Smt. Bhagyalakshmi W/o. Mallappa Vs Veeranagouda S/o. Sharanegouda	Chidanandappa D Udbal
16	O.S. 289/2020 (APPEARANCE OF PARTY)		Vijay Kumar S/o. Ningappa Vs Sri. Mallikarjuna S/o. Veerbhadrappa Kumbar	J. Rayappa
17	O.S. 290/2013 (EVIDENCE)		Sharanappa So Bheemappa. Vs P. Ramakrishna So Ammana.	SVP
18	O.S. 588/2014 (EVIDENCE) IA/1/2014		Smt. Gyanawwa Vs Smt. Ratnwwa	J.Rayappa
19	O.S. 6/2015 (EVIDENCE)		Smt. Basamma Alias Mariyamma Vs Durgamma	Balaswamy
20	O.S. 502/2015 (EVIDENCE) IA/1/2015		Smt. Girijamma Wo Amaresh Vs Channabasava So Gurupadaiah	B.Abdul Gani
21	O.S. 550/2016 (EVIDENCE)		Pundalikappa S/o Dyavappa Vs The state of Karnataka	K. Shekhargouda
22	O.S. 344/2017 (EVIDENCE)		B Suryanarayana S/o late Daivathama Vs B Varalakshmi W/o B Kodandarama	R.K. Nagaraj
23	O.S. 83/2018 (EVIDENCE)		Vittanala Srinu Babu S/o Kanakarao Vs Vittanala Kankarao S/o Late Narasimhamurty	SREEDHAR SESHAGIRI KULKARNI
24	O.S. 330/2019 (EVIDENCE)		Hulugappa S/o Rajappa Vs Virupanna S/o Mahanthappa	Balaswamy
25	EX 37/2017 (FIRST HEARING)		Sri. P Ramu S/o Sathyanarayana Vs Parami Subba Rao S/o Bapanna	SHARANABASAVARAJ SHIRADDI

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26	O.S. 54/2010 (DEFENCE EVIDENCE)		Mohin Pasha S/o Khajhussain Vs Smt. Shahanja Begum W/ o Babusab	
27	O.S. 398/2013 (DEFENCE EVIDENCE)		K.S.Prasad So Narasimhamurthy KVG Vs Raghavendra So Raghanna	
28	O.S. 318/2015 (DEFENCE EVIDENCE) IA/1/2015		Smt. Veerbhadramma Wo. Manjunatha Vs Hanumanthappa So. Virupaxappa	J. Rayappa
29	O.S. 220/2020 (COGNIZANCE) IA/1/2020		Guruswamy S/o. Late Hanumanthappa Vs Hire Narasappa S/o. Late Yamanappa	SREEDHAR SESHAGIRI KULKARNI
30	O.S. 310/2020 (COGNIZANCE)		Smt. Pyari jaan W/o. Abdul Khan Vs Shareefa W/o. Shameed Ali	M.D.Jaffer
WRITTEN STATEMENT				
31	O.S. 322/2020 (COGNIZANCE) IA/1/2020		M Raguveer S/o. M Virupaxagouda Vs M Virupaxagouda S/o. Shankarappa	BHEEMANGOUDA
Cases listed below are adjourned due to Covid 19				
32	O.S. 157/2020 (SUMMONS) IA/1/2020	19-12-2020	Mohammed S/o Abdul Rasool Sab Vs Sri D Seturam S/o Danappa	Md. Bakshi
33	O.S. 17/2020 (COGNIZANCE)	19-12-2020	Bibi Fathima W/o. Ajararali Vs Khada Basha S/o. Syed Mahiboobsab	R.K. Nagaraj

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1	Crl.Misc. 292/2019 (SUMMONS)		Aruna W/o Kantesh Alias Kantesh Reddy Vs Kantesh Alias Kantesh Reddy S/o Huchareddy	Balaswamy
2	C.C. 971/2020 (SUMMONS)		State by Balaganur PS Vs Karthik S/o Muttuswami	APP
3	C.C. 972/2020 (SUMMONS)		State by Balaganur PS Vs Sharukhan S/o Shareefsab	APP
OBECTION				
4	Crl.Misc. 1026/2019 (SUMMONS)		Smt. Savitri alias Amaramma W/o Veeresh Vs Veeresh alias Veeranna S/o Ningappa alias Lingappa	J. Rayappa
5	Crl.Misc. 1931/2019 (APPEARANCE OF PARTY) IA/1/2019		Hanumanthappa Baragur S/o. Sannalingappa Vs The Registrar of Birth and Death, Tahasil Office, Sindhanur	Anandkumar M
6	Crl.Misc. 3086/2020 (A.D.R.)		Nagamma W/o. Ambanna Vs The Tahasildar, Birth and Deaths Registration, Taluk Office, Sindhanur	Chidanandappa D Udbal
7	C.C. 435/2016 (EVIDENCE)		State of Turvihhal P.S. Vs Lakshman So Eashappa Bajanthri	APP R.K. Nagaraj
8	C.C. 490/2018 (EVIDENCE)		State by Balaganur PS Vs Shekharappa S/o Yamanappa Talavara	APP
9	Crl.Misc. 432/2019 (EVIDENCE)		smt. Ranjanbee W/o Rajasab Kattimani Vs Rajasab Kattimani S/o Late Khasimsab	SREEDHAR SESHAGIRI KULKARNI C VEERESH
10	Crl.Misc. 1894/2019 (EVIDENCE)		Basavaraj S/o. Amaragundappa Vs The Registrar of Birth and Deaths, Sindhanur	Chidanandappa D Udbal

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11	CrI.Misc. 903/2020 (EVIDENCE)		Hanumesh S/o. Chandappa Vs The Registrar of Birth and Deaths, Sindhanur	N. Veeresh Patil
12	CrI.Misc. 426/2016 (ORDERS)		Smt Yasmin Wo Moula sab, Vs Moula Sab So Lala sab Badiger,	M. Amaregouda
13	C.C. 967/2020 (APPEARANCE OF ACCUSED)		State by Balaganur PS Vs Ambanna S/o Hampanna	APP
14	C.C. 969/2020 (APPEARANCE OF ACCUSED)		State by Balaganur PS Vs Shivananda S/o Prahalad	APP
15	C.C. 970/2020 (APPEARANCE OF ACCUSED)		State by Balaganur PS Vs Jagnatha S/o Pandappa	APP
16	C.C. 977/2020 (APPEARANCE OF ACCUSED)		State by Balaganur PS Vs Sharanappa @ Sharanabasava S/o Narasappa	APP
17	C.C. 1122/2020 (APPEARANCE OF ACCUSED)		State by Balaganur PS Vs Nirupadi S/o Malkappa Maradi	APP
18	C.C. 1123/2020 (APPEARANCE OF ACCUSED)		State by Balaganur PS Vs Hanumantappa S/o Ramappa	APP
19	C.C. 1372/2020 (APPEARANCE OF ACCUSED)		State by Balaganur PS Vs Devendrasing S/o Let Ram Khailari	APP
20	C.C. 1373/2020 (APPEARANCE OF ACCUSED)		State by Balaganur PS Vs Manappa S/o Hampanna	APP
21	C.C. 1565/2020 (APPEARANCE OF ACCUSED)		State by Balaganur PS Vs Laxmi G W/o G. Satyanarayana	APP
22	C.C. 1566/2020 (APPEARANCE OF ACCUSED)		State by balaganur PS Vs Kiran Kumar S/o Eranna	APP
23	C.C. 1567/2020 (APPEARANCE OF ACCUSED)		State by Balaganur PS Vs Shivashankrappa S/o Virupanna Duganoor	APP

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24	C.C. 1569/2020 (APPEARANCE OF ACCUSED)		State by Balaganur PS Vs Pampapathi S/o Sanganna	APP
25	C.C. 1570/2020 (APPEARANCE OF ACCUSED)		Amaresh B S/o Basavarajappa Vs Nagaraj S/o Subba Rao	C VEERESH
26	C.C. 1571/2020 (APPEARANCE OF ACCUSED)		State by balaganur PS Vs Uppaleppa S/o Tarasalappa Pujari	APP
27	C.C. 907/2017 (FRAMING OF CHARGE OR PLEA)		Balaganur P.S. Vs Durugappa S/o. Mariyappa	A.P.P
28	C.C. 651/2011 (DEFENCE EVIDENCE)		State of Karnataka Vs Ramu	APP GSRK reddy
29	CrI.Misc. 229/2015 (FOR SETTLEMENT) IA/1/2015		G.Manideep So Laxminarayan Vs Gopnedi Laxminarayana	Santosh Virupaxgouda patil
30	C.C. 728/2018 (H.B.C)		Balaganur P.S. Tq.Sindhanur Vs Hanumareddyappa S/o. Yankappa	M. Amaregouda A.P.P.
31	CrI.Misc. 79/2019 (FOR SETTLEMENT)		Smt. Basamma W/o Shankarappa Aliyas Shankarlingappa Vs Shankarappa Aliays Shankarlingappa S/o Basappa Pavadashetty.	M. Amaregouda

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1	O.S. 317/2020 (SUMMONS)		Smt. Radhika W/o. Shiva Kumar Vs Sharanegouda S/o. Late Bayangouda	H.Mariyappa
AMENDMENT				
2	O.S. 220/2018 (SUMMONS)		Shyamanna S/o Mariyappa Vs Mariyappa S/o Yamunappa	R.K. Nagaraj
AWAIT SUMMON/NOTICE				
3	O.S. 142/2020 (SUMMONS)		State bank of India Bus Stand road branch Sindhanur represented by its Branch Manager Vs N Vendkatesh S/o. N.Narayanappa	H.Basavaraj Hulihyder.
STEPS				
4	O.S. 583/2014 (SUMMONS) IA/1/2014		Smt.Nagamma Vs Smt. Channamma	J.Rayappa
5	O.S. 215/2020 (SUMMONS)		Venkatareddy S/o. Mallikarjuna Reddy Vs Mallikarjuna Reddy S/o. Venkatareddy	Thimmappa Dasar
6	O.S. 365/2020 (NOTICE) IA/1/2020		Hampayyaswamy S/o. Late Padadayyaswamy Hiremath Vs Virupakshayya S/o Late Padadayyaswamy Hiremath	SREEDHAR SESHAGIRI KULKARNI
7	O.S. 51/2013 (HEARING)		Nagappa alias Nagangouda So Sangappa Vs Pampanna So Karibasappa.	SRS
8	O.S. 470/2016 (EVIDENCE) IA/1/2016 IA/2/2016		K.Sriramamurthy Vs Uppalapati Vani	GSRK reddy
9	O.S. 459/2018 (EVIDENCE) IA/1/2018		Hanumanthappa S/o Pothappa Vs The Deputy Commissioner, Raichur	VIRUPAKSHA MALIPATIL
10	O.S. 509/2019 (EVIDENCE)		Dilip Mandal S/o. Gurupado Mandal Vs Ranjita Mandal W/o. Gurupado Mandal	Syed Hyder Pasha Quadri

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11	O.S. 176/2020 (EVIDENCE)		Santhoshkumar S/o. Veeranagouda Police Patil Vs Pramodkumar S/o. Late Sharanayyaswamy	SREEDHAR SESHAGIRI KULKARNI
12	EX 20/2020 (ORDERS)		Shivashankar Reddy S/o Veerabadrappa Vs Channabasav @ Channabasavayya S/o Srishyalayya Kalmath	BHEEMANGOUDA
13	O.S. 126/2019 (FOR SETTLEMENT)		Earappa S/o Uppalappa Bannad Vs Hanmantha S/o Uppalappa Bannada	Basavarj Bavital
14	O.S. 242/2020 (FOR SETTLEMENT)		Goudappa S/o. Late Hanmantha Vs Smt Ambamma W/o. Late Hanmantha	Basavarj Bavital

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1	C.C. 49/2015 (SUMMONS)		Sindhanur Rural PS. Vs Nagesh So Pullayya Rathod	A.P.P.
2	C.C. 50/2015 (SUMMONS)		Sindhanur Rural PS. Vs Nagesh So Pullaih Rathod.	A.P.P.
3	C.C. 450/2015 (SUMMONS)		State of Karnataka Vs Allabakshi So Hussain Sab	
4	C.C. 1121/2019 (SUMMONS)		State by Rural PS Vs Sharavannan s/o Muttu	APP
5	C.C. 738/2020 (SUMMONS)		State by Rural PS Vs Hanumesh s/o Sharanappa Gorebal	APP
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6	P.C. 297/2019 (SUMMONS)		Sri Shivashakthi Pattina Sahakara Sangha Niyamit, Sindhanur Vs Maheboob Pasha S/o. Maheub Sab	KALMANGI AMAREGOUDA
7	P.C. 124/2018 (NOTICE)		Gopinath alias Gopi S/o Bhaskar Rao Vs N. Govardhana Reddy	MUTTAYALA RAO
8	Crl.Misc. 1981/2020 (NOTICE)		H Maheboobi W/o. H Alamsab Vs The Tahashildar, Birth and Deaths Registration, Tahasil office, Sindhanur	SHRIDHAR ABKARI
9	Crl.Misc. 2180/2020 (APPEARANCE OF PARTY)		Virupanna S/o. Lingappa Vs The Tahasildar (Registrar of Birth and Deaths) Sindhanur	BASAVARAJ MALIPATIL
10	Crl.Misc. 2181/2020 (APPEARANCE OF PARTY)		Manjunath S/o. Amaranna Kalpatti Vs The Tahashildar (Registrar of Birth and Deaths) Sindhanur	BASAVARAJ MALIPATIL
11	Crl.Misc. 2182/2020 (APPEARANCE OF PARTY)		Manjunath S/o. Amaranna Kalpatti Vs The Tahasildar, Registrar of Birth and Deaths, Sindhanur	BASAVARAJ MALIPATIL

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12	Crl.Misc. 2192/2020 (APPEARANCE OF PARTY)		Ambarish S/o Narasimha Vs The Thashildar, Birth and Deaths Registration, Sindhanur	Balaswamy
13	Crl.Misc. 2193/2020 (APPEARANCE OF PARTY)		Hanumantha Kuratti S/o Bhagappa Vs The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	Heena Amreen Desai
14	Crl.Misc. 2194/2020 (APPEARANCE OF PARTY)		Sharanappa S/o Sannagoudappa Gorebal Vs The Tahasildar, (Registrar of Birth and Deaths), Sindhanur	Heena Amreen Desai
15	Crl.Misc. 2195/2020 (APPEARANCE OF PARTY)		shekharayya S/o Kariveerayya Hiremath Vs The Registrar of Birth and Death, Tahasildar Sindhanur	Heena Amreen Desai
16	Crl.Misc. 2196/2020 (APPEARANCE OF PARTY)		Ameen Sab S/o Chandasab Vs The Registrar of Birth and Death, Tahasildar Sindhanur	Heena Amreen Desai
17	Crl.Misc. 2197/2020 (APPEARANCE OF PARTY)		Mallamma W/o Adappa Vs The Registrar of birth and Death, Tahasildar Sindhanur	Heena Amreen Desai
18	Crl.Misc. 2198/2020 (APPEARANCE OF PARTY)		Nirupadeppa Kinnal S/o Erappa Kinnala Vs The Registrar of Birth and Death, Tahasildar, Sindhanur	Heena Amreen Desai
19	Crl.Misc. 2199/2020 (APPEARANCE OF PARTY)		Buddappa Udyala S/o Earappa Vs The Registrar of birth and Death, Tahasildar, Sindhanur	Heena Amreen Desai
20	Crl.Misc. 2200/2020 (APPEARANCE OF PARTY)		Basavaraj Kinnal S/o Erappa Kinnala Vs The Registrar of birth and death , Tahasildar, Sindhanur	Heena Amreen Desai
21	Crl.Misc. 2201/2020 (APPEARANCE OF PARTY)		Gurappa S/o Mallappa Vs The Registrar of birth and death, Tahasildar, Sindhanur	Heena Amreen Desai

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22	Crl.Misc. 2202/2020 (APPEARANCE OF PARTY)		Shobha SHM S/o Vagish Vs The Registrar of birth and Death, Tahasildar, Sindhanur	Heena Amreen Desai
23	C.C. 14/2012 (EVIDENCE)		Amaresh.B. Vs Mallikarjuna	V.P.
24	C.C. 116/2012 (EVIDENCE)		State of Karnataka Vs Chandpasha	APP RMP
25	C.C. 714/2012 (EVIDENCE)		State of Karnataka Vs Amaresh	APP M. Amaregouda
26	C.C. 730/2012 (EVIDENCE)		State of Karnataka Vs Siddappa	APP M. Amaregouda.
27	C.C. 486/2013 (EVIDENCE)		State of Karnataka Vs Sangappa	A.P.P.
28	C.C. 625/2013 (EVIDENCE)		State of Karnataka Vs Basha So Mansur	APP
29	C.C. 217/2014 (EVIDENCE)		State of Karnataka Vs Anjineya	A.P.P.
30	C.C. 389/2014 (EVIDENCE)		Sindhanur Rural PS. Vs G.Bappayya .	APP
31	C.C. 760/2014 (EVIDENCE)		Sindhanur Rural PS. Vs Mastan Sab	APP R.K. Nagaraj
32	C.C. 851/2014 (EVIDENCE)		Sindhanur Rural PS. Vs Tirvanantan	APP
33	C.C. 23/2015 (EVIDENCE)		Sindhanur Rural PS. Vs Mukappa So. Basareddy	A.P.P.
34	C.C. 37/2015 (EVIDENCE)		Sindhanur Rural PS. Vs Ninganna	A.P.P.
35	C.C. 42/2015 (/0000) (EVIDENCE)		S.H.O., of Rural Police Station, Sindhanur Vs Ayyappa So Earanna	A.P.P.
36	C.C. 92/2015 (EVIDENCE)		State of Karnataka Vs Jilani Smo Mohammed Sab.	APP

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37	C.C. 103/2015 (EVIDENCE)		Sindhanur Rural PS. Vs Lalsab So. Sanna Rajasab	A.P.P.
38	C.C. 316/2015 (EVIDENCE)		State of Karnataka Vs Phakeerappa So Yamanoorappa	APP
39	C.C. 323/2015 (EVIDENCE)		Sindhanur Rural PS. Vs Santoshgouda So Veerabhadragouda	A.P.P.
40	C.C. 339/2015 (EVIDENCE)		State of Karnataka Vs Srinivasraju CH.So Ramaraj CH.	APP
41	C.C. 458/2015 (EVIDENCE)		State by Rural P.S Vs Amarappa So Marilingappa	
42	C.C. 513/2015 (EVIDENCE)		State of Karnataka Vs Prakash Biswas So Neetu Biswas	APP
43	C.C. 563/2015 (EVIDENCE)		State by Rural P.S Vs Shamida Sab So Shamid Sab Kondli	
44	C.C. 698/2015 (EVIDENCE)		State by Rural P.S Vs Sharanappa So Siddappa,	APP
45	C.C. 711/2015 (EVIDENCE)		State by Rural P.S Vs Niranjan So Narayan Mandal	APP
46	C.C. 953/2015 (EVIDENCE)		State by Rural P.S. Vs Rudrappa So Kattabasanna	APP
47	C.C. 96/2016 (EVIDENCE)		State by Rural P.S. Vs Nalla Sathyanarayana So Gangaraju	APP
48	C.C. 218/2016 (EVIDENCE)		Rurual P.S. Sindhanur Vs Pampanna So. Basanna Chakoti	APP
49	C.C. 642/2016 (EVIDENCE)		Sindhanur Rural PS Vs Husainappa S/o. Shivappa	APP
50	C.C. 648/2016 (EVIDENCE)		Sindhanur Rural PS Vs Vasu S/o. Amarappa	APP

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51	C.C. 664/2016 (EVIDENCE)		Sindhanur Rural PS Vs Abdul Rahiman S Alias Abdul Rahim	APP
52	C.C. 26/2017 (EVIDENCE)		Sindhanur Rural P.S. Vs Dodda Hanumantamma S/o. Krishanappa	A.P.P.
53	C.C. 307/2017 (EVIDENCE)		Smt. Geetarani Wo P. Shivakishore Vs P. Shivakishore So Late P. Venkateshwararao	SREEDHAR SESHADRIGIRI KULKARNI
54	C.C. 415/2017 (EVIDENCE)		Rural P.S. Sindhanur Vs Biswajit Sarkar S/o. Bikarna Sarakar	A.P.P
55	C.C. 433/2017 (EVIDENCE)		Rural P.S. Sindhanur Vs Shivappa S/o. Kareppa Kareni	A.P.P
56	C.C. 706/2017 (EVIDENCE)		State by Rural PS Sindhanur, Vs Umapathi S/o Budeppa	APP
57	C.C. 847/2017 (EVIDENCE)		State by Rural P.S Vs Devappa S/o Mallapp Sanapur	APP
58	C.C. 860/2017 (EVIDENCE)		State by Rural P.S Vs Shiva Kumar S/o Shivanagouda	APP
59	C.C. 104/2018 (EVIDENCE)		State by Rural PS Vs Mahadevappa S/o Earappa Kivudanavar	APP
60	C.C. 190/2018 (EVIDENCE)		Sri. D Venugopal S/o Narayana Rao Vs Sri. Rajeew Nayak S/o Ramachandrapp Nayak,	K VEERANAGOUNDA
61	C.C. 363/2018 (EVIDENCE)		State by Rural PS Vs Dodda Venkoba S/o Ayyanna	APP
62	C.C. 441/2018 (EVIDENCE)		State by Rural PS Vs Syed Lathiff Peer Khadri S/o Syed Khadavali Peer Khadri	APP
63	C.C. 517/2018 (EVIDENCE)		State by Rural PS Vs Devaraj S/o Honnappa	APP

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64	C.C. 519/2018 (EVIDENCE)		State by Rural PS Vs Ramesh S/o Kayambu	APP
65	C.C. 954/2018 (EVIDENCE)		State By Rural PS Vs Udyal Somanagouda S/o Suganagouda	APP
66	C.C. 208/2019 (EVIDENCE)		State by Rural P.S Vs Hanumanthappa Myagalamani S/o Huligappa	APP
67	C.C. 102/2018 (ACCUSED STATEMENT u/s 313 CrPC)		M/s Srishhail Mallikarjuna commercial APMC yard by its properietor Siddalingappa S/o Malkajappa Kow Vs Sri. Radhakrishna Prop. of M/s Radaha traders	Basavaraj Gudadur
68	C.C. 879/2018 (ACCUSED STATEMENT u/s 313 CrPC)		Shantaraj S/o Hussainappa Vs Veeravalli Jayakrishna S/o late Anjaneyya	HANUMESH KODLI
69	C.C. 880/2018 (ACCUSED STATEMENT u/s 313 CrPC)		M/s Srisahail Mallikarjuna commercial APMC yard Vs Radhakrishna Prop. of M/s Radaha traders,	Basavaraj Gudadur
70	C.C. 447/2018 (JUDGEMENT)		State by Rural PS Vs Sanna Lingappa S/o Ramappa Madival	APP
71	C.C. 205/2019 (JUDGEMENT)		State by Rural P.S Vs Sheshappa S/o Honnappa	APP
72	P.C. 125/2018 (NOTICE TO RESPONDENT)		Gopinath alias Gopi S/o Bhaskar Rao Vs N. Govardhan Reddy	MUTTAYALA RAO
73	P.C. 365/2018 (SWORN STATEMENT)		M. Ramkoteswar Rao S/o Veeraraju Vs Shahebaz Abufazal S/o Nisar Ahmed Abufazal	MUTTAYALA RAO
74	P.C. 152/2019 (FURTHER EVIDENCE OF PETITIONR)		Shubharamba Chits (KAR) Pvt. Ltd Vs Manjunath S/o Sukumuniyappa	Venkata Srinivas Pampana

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75	Crl.Misc. 346/2019 (PAYMENT)		Smt. Kamakshi w/o Dr. Prahlad Rao Vaidya Mudugal Vs Dr.Prahlad Rao Vaidya Mudgal S/o Janardhan Rao	GSRK reddy
76	P.C. 256/2019 (SWORN STATEMENT)		Lingasugur Taluk Redder Pattin Souharda Sahakari Niyamitha Vs Mallikarjun H S/o. Shankaraiah.H,	M. Amaregouda
77	P.C. 42/2020 (SWORN STATEMENT)		Lingasugur Taluk Redder Pattin Souharda Sahakari Niyamith, Gandhinagar Vs Alimuddin Meera S/o. Meera Wajeer	M. Amaregouda
78	P.C. 43/2020 (SWORN STATEMENT)		Lingasugur Taluk Redder Patting Souharda Sahakari Niyamith, Gandhinagar Vs Mallikarjun S/o. Adivappa Angadi	M. Amaregouda
79	P.C. 69/2020 (SWORN STATEMENT)		Tungabhadra Pattin Sourdha Sahakari Niyamith Gangavathi Road Sindhanur its CEO Vs Shri Shaik Raja Hussain S/o. Raja Hussain	Basavarj Bavital
80	P.C. 70/2020 (SWORN STATEMENT)		Tungabhadra Pattina Sourdha Sahakari Niyamith Gangavathi Road, Sindhanur represented by its CEO Vs Sri Riyaz pasha S/o. Shaikh Raja Hussain	Basavarj Bavital
81	P.C. 71/2020 (SWORN STATEMENT)		Tungabhadra Pattina Sourdha Sahakari Niyamit Gangavathi Road, Sindhanur represented by its CEO Vs Hucheshwarappa Hyati S/o. Earappa	Basavarj Bavital
82	P.C. 72/2020 (SWORN STATEMENT)		Tungabhadra Pattin Souhardha Sahakari Niyamit Gangavathi Road, Sindhanur Vs Sri Mohinuddin S/o. Khaza Sab	Basavarj Bavital

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83	P.C. 73/2020 (SWORN STATEMENT)		Tungabhadra Pattin Souhardha Sahakari Niyamit Gangavathi Road, Sindhanur represented by its CEO Vs Sri. Mehaboob Sab Balkundi S/o. Kasim Sab	Basavaraj Bavital
84	Crl.Misc. 1873/2020 (NOTICE TO RESPONDENT)		Veerupanna S/o. Hanumanthappa Vs The Tahashildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	Hanumanthappa Kallur
85	P.C. 174/2020 (FINAL REPORT)		Ayyappa S/o. Mudukappa Kalbhavi Vs Smt. Nagamma W/o. late Sanna Ayyappa Kalbhavi	Hanumangouda
86	Crl.Misc. 2231/2020 (NOTICE TO RESPONDENT)		Rapaka Rambabu S/o. Rapaka Krishnappa Vs The Registrar of Death i.e. The Tahasildar, Sindhanur	M.D.Jaffer
87	P.C. 191/2020 (SWORN STATEMENT)		Amaresh S/o. Devappa Vs R Satyanarayana S/o. R Veera Raghavalu	VIRUPAKSHA MALIPATIL
